

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-1158/ND/2018
New IA/1912/2021 (Progress Report)

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd
V/s
M/s. Dee Ess-BuhinPvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 29.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/1912/2021:-

It is the sixth progress report submitted by the liquidator. The same is taken on the record subject to just exceptions.

With this, the present application i.e. *IA/1912/2021 stands closed.*


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi